GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:353
ANSWERED ON:20.04.2010
CENSUS 2011
Haque Shri Sk. Saidul;Paranjpe Shri Anand Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has finalised the parameters for conducting the 2011 Census;
- (b) if so, the details thereof;
- (c) whether the Government proposes to include caste and women's household work, economic status and disabilities as parameters for collecting and compiling the census data;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to exclude illegal migrants in the census process?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.353 FOR 20-04-2010

- (a) & (b): Yes Madam, the Government has finalized the parameters for conducting the first Phase of 2011 Census the Houselisting and Housing Census, which has already commenced from the 01-04-2010 in various States and Union Territories. The questions on following items are being canvassed at this stage of operation.
- 1. Building number (Municipal or local authority or census number).
- 2. Census House number.
- 3. Predominant material of floor, wall and roof of the census house.
- 4. Ascertain the use of census house.
- 5. Condition of the census house.
- 6. Household Number.
- 7. Total number of persons normally residing in the household:
- (i) Persons
- (ii) Males
- (iii) Females
- 8. Name of the head of the household.
- 9. Sex (Head).
- 10. If Scheduled Caste/Scheduled Tribe/Others (Head).
- 11. Ownership status of the house.
- 12. Number of dwelling rooms exclusively in possession of the household.
- 13. Number of married couple(s) living in the household.
- 14. Main source of drinking water.
- 15. Availability of drinking water source.
- 16. Main source of lighting.
- 17. Latrine within the premises.
- 18. Type of latrine facility.
- 19. Waste water outlet.
- 20. Bathing facility.21. Kitchen.
- 22. Fuel used for cooking.
- 23. Radio/Transistor.
- 24. Television.
- 25. Computer/laptop.
- 26. Telephone/Mobile phone.
- 27. Bicycle.

- 28. Scooter/Motor Cycle/Moped.
- 29. Car/Jeep/Van.
- 30. Availing banking services.

The above questions have been finalized by the Government and have been notified in the official Gazette of India on 25-02-2010.

(c) & (d): Questions on socio-economic and other parameters are canvassed during the second Phase of Census Operations - the Population Enumeration stage. This is due to be conducted from 9th February to 28-02-2011. The Government does not, as a matter of policy, collect any information on Caste other than Scheduled Caste and Scheduled Tribe since independence. In Census 2011 also no question on Castes other than Scheduled Caste and Scheduled Tribe is proposed to be included.

As regards women's household work, economic status and disabilities, these parameters are proposed to be included in the Population Enumeration stage of Census 2011. The exact questions will be finalised by the Technical Advisory Committee comprising eminent demographers, social scientists, eminent data-users and senior Government officers.

(e): The Population Census is a total process of collecting, compiling, analyzing or otherwise disseminating demographic, economic and social data pertaining at specific time of all persons in a country or a well defined part of a country. The Census 2011 would enumerate all persons in the country with reference to a specific period i.e. 00 hours of 01-03-2011. Thus all persons found in the country irrespective of the status will be enumerated in the census process.